

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-519
IB - 46/ND/2020
IA-6567/2023

IN THE MATTER OF:

GP GLocal Asphalt Pvt. Ltd.

.....Applicant

Vs.

Soni Commercial Enterprises Pvt. Ltd.

.....Respondent

SECTION

U/s 9 IBC

Order delivered on 06.02.2024

CORAM:

**SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Adv Rajat Chaudhary, Adv Aastha Vishnoi

For the Respondent : Dinkar Kumar, Advocate

ORDER

IA-6567/2023:-

Ld. Counsel for the Applicant is present through VC and submitted that they served the copy of the notice to the Respondents. However, the proof is not on the portal. Let the Counsel take steps to upload the same on portal. Post it on **27.02.2024**.

**Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)**

**Sd/-
(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**